

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:611

ANSWERED ON:09.12.2013

INDO CHINA BORDER DEFENCE COOPERATION AGREEMENT

Botcha Lakshmi Smt. Jhansi;Bundela Shri Jeetendra Singh;Hazari Shri Maheshwar ;Mukherjee Shri Abhijit;Pandurang Shri Munde
Gopinathrao;Ray Shri Rudramadhab ;Semmalai Shri S. ;Singh Shri Mahabali;Thakur Shri Anurag Singh;Upadhyay Seema;Vardhan
Shri Harsh

Will the Minister of DEFENCE be pleased to state:

- (a) the details of Chinese intrusions and transgressions reported along the Line of Actual control (LAC) during the last three years and the current year;
- (b) whether India and China have signed any Border Defence Cooperation Agreement recently and if so, the details thereof, article-wise;
- (c) whether as per the said agreement Indian soldiers are not likely to chase the Chinese soldiers even if they enter into Indian territory and if so, the details thereof;
- (d) whether this agreement is likely to have adverse impact on the Indian Armed Forces; and
- (e) if so, the details thereof and the steps taken for defence preparedness to secure LAC?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): There is no commonly delineated Line of Actual Control (LAC) between India and China. There are areas along the border where India and China have differing perceptions of the LAC. Due to both sides undertaking patrolling upto their respective perceptions of the LAC, transgressions do occur. Government regularly takes up any transgression with the Chinese side through established mechanisms. Both countries signed a Border Defence Cooperation Agreement on 23rd October, 2013, seeking to facilitate ways and means to implement border defence cooperation; measures to facilitate contacts and to enhance understanding and cooperation between the border defence forces as well as procedures to be followed where there is no common understanding of the Line of Actual Control. The Agreement strengthens maintenance of stability on the border and adds to existing instruments to ensure peace and stability on our borders. The copy of the Agreement is annexed. Government takes adequate measures to safeguard the sovereignty, territorial integrity and security of India by reviewing the threat perception from time to time, and takes appropriate steps to meet the threats.